Declaration of Assets and Liabilities

Year 2022-23



	aged 32 years, belonging to Bihar Lejisladive Assembly Secretaria
((M -D)	service and presently working as about attended Secretary Cell, Bilay Legislative Assembly given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:
1 A 39107 -1	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Self Spouse Dependant-1 Dependant-2 Dependant-3 No Name(S) Name Name Some Name Kuman' Adarsh Keren (1) cash 30,000/ 3,500/-(11) Deposits in Banks, SBI Financial Institutions Salary. NIL And Non-Banking A/C-39 024322 626 Rg-Financial Companies (III)Bonds, Debentures and Shares in Nil NIL Companies (IV) Li'C formimu Other financial institutions, NSS, Palicy Postal Savings, LIC 517718624 Policies, etc B-212000 Annum Janara (V) Motor Vehicles (details of make, etc.) faccinos (VI) Jewellery (give details of weight and value) 6000/Rg (VII) Other assets, such as values of claims/ Mil interests

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependent here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	have to be indicated]					
Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nel	Nel	Nil	
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Hil	Nil	
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Nil	Nil	MIL	nil	
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nel	Nil	wil	
(V)	Others (such as interest in property)	Nil	Hil	HIL	HLL	

I give herein below the details of my liabilities / overdues to public financial institutions (2) and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NLL	Nil
	(ii)Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government	NIL	Nil

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	(b) dues to departments dealing with supply of water	NLL	Nel
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nol	Nel
	(e) dues to departments government transport (including aircraft and helicopter(s)	NIL	
	(f) Other dues, if any	Nil	NIL
0)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account	Nil	INCL
	Number (PAN)]	EXOPK2459C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	NILL
	(iii) Sales Tax [Only in case of proprietary business]	Nil	NIL
	(iv) Property Tax	Nil	Ni l

C. Personal Detail

GPF/CPF/PRAN No: -	110125365445
Gender :-	M (M/F)
Date of Birth :-	2 5 0 2 1 3 1 1 (DD/MM/YYYY)
Class/Group :-	(A/B/C)
Cadre :-	messenger (office Attendant)
	Full Name of BAS BY

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patne

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Banal Kumar

Name of Employee: Bamal Kumas

Designation: Office attendant

Department: Bihar Legislative Assemble Secretariat Patra

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Date: 31-01-23

Place: Patra

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.